

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/188(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> JULY 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS MR.ANJANI KUMAR GOYEL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Sudhir Kumar Senapati, Adv. ] For the Financial Creditor

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **13<sup>th</sup> August, 2024**.

**Anamitra Pal  
Court Officer**